

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 83 of 2015 &
I.A. No. 132 of 2015**

Dated: 12th August, 2015

In the matter of:-

Pachim Gujarat Vij. Co. Ltd.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **4.09.2015.**

COURT MASTER